ΙI

- I. Accounts (1975-76) of Air India and Audit Report thereon
- II. Accounts (1975-76) of Indian Airlines and Audit Report thereon

SHRI LAL K. ADVANI: Sir, I also beg to lay on the Table a Copy (in English and Hindi) of the following papers, under subsection (4) of section 15 of the Air Corporations Act, 1953:—

- (i) Annual Accounts of the Air-India for the year 1975-76 and the Audit Report thereon.
- (ii) Annual Accounts of the Indian Airlines for the year 1975-76 and the Audit Report thereon.

[Placed in Library. See No. LT-210/77 for (i) and (ii)].

A statement in (English and Hindi) giving reasons for the delay in laying the papers also.

- I. Report (1975-76) of the International Airports Authority of India
- II. Accounts (1975-76) of the International Airports Authority of India and Audit Report thereon

SHRI LAL K. ADVANI: Sir, I also beg to lay on the Table a Copy each (in English and Hindi) of the following papers:—

- (i) Fourth Annual Report of the International Airports Authority of India for the year 1975-76, under subsection (2) of section 25 of the International Airports Authority Act, 1971.
- (ii) Annual Accounts of the International Airports Authority of India for the year ended the 31st March, 1976, and the Audit Report thereon, under sub-section (4) of section 24 of the International Airports Authority Act, 1971.

-.. [Placed in Library See No. LT-208/76 for (i) and (ii)]

A strement (in English and Hindi) giving reasons for the delay in laying the Papers.

- I. Appropriation Accounts (Civil) (1975-76) of the Union Government
- II. Report (1975-76) of the Comptroller and Auditor General of India in the Appropriation Accounts (Civil) of the Union Government
- III. Report of the Comptroller and Auditor General of India, Union Government (Commercial), Part II, 1976 on the Central Fisheries Corporation Limited

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): Sir, I beg to lay on the Table:

- I. A copy each (in English and Hindi) of the following papers, under clause (1) of article 151 of the Constitution:—
 - (i) Appropriation Accounts (Civil) of the Union Government for the year 1975-76 [Placed in Library. See No. L.T.-213/77]
 - (ii) Report of the Comptroller and Auditor General of India on the Appropriation Accounts (Civil) of the Union Government for the year 1975-76.
 - (iii) Report of the Comptroller and Auditor General of India, Union Government (Commercial), Part II, 1976, on the Central Fisheries Corporation Limited.

 [Placed in Library. See No.LT-212/77 for (ii) (iii)].
- I. Report (1974) and Accounts of the Oriental Fire and General Insurance Company Limited, New Delhi, and related papers
- II. Report (1974) and Accounts of the National Insurance Company Limited, Calcutta and related papers

SHRI H. M. PATEL: Sir, I also beg to lay on the Table a copy (in English and Hind) of the following papers, under sub-